

Homestead Tenants

*839. **SHRI BAPUSAHEB PARULEKAR:** Will the Minister of **AGRICULTURE AND IRRIGATION** be pleased to state:

(a) whether Government propose to provide security to homestead tenants under provisions of Tenancy Laws;

(b) is it a fact that no right of ownership has been conferred on the homestead tenants in Maharashtra, Kutch and Gujarat and they enjoy protection only from eviction; and

(c) what action Government propose to take in the matter?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Guidelines have already been issued to the State Governments to take necessary steps for the conferment of ownership rights on homestead dwellers with permanent and heritable, but inalienable rights. Practically all the State Governments have conferred security of tenure or ownership rights under the Tenancy and other laws upon homestead tenants.

(b) In the former Bombay areas of Gujarat and Maharashtra, the tenant in occupation of a dwelling house built by him or his predecessor on a site belonging to the landlord is deemed to be the owner of the dwelling house on issue of notification, on payment of 20 times the annual rent to the landlord. In the remaining areas of Gujarat and Maharashtra, the law provides for first option for the tenants to purchase homestead lands.

(c) Land is a State subject but the Central Government has been urging upon the State Governments to prepare a time-bound programme for conferring ownership rights in areas where it is not already provided

Shortage of Veterinary Medicines

*840. **SHRI MANORANJAN BHAKTA:** Will the Minister of **AGRICULTURE AND IRRIGATION** be pleased to state:

(a) whether Government are aware that there is a shortage of veterinary medicines in the country, if so, facts thereof;

(b) which are the companies in public and private sectors at present manufacturing veterinary medicines; and

(c) steps taken to meet the demand for veterinary medicines?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (c). The information is being collected from the State Governments and Administrations of Union Territories, and will be placed on the Table of the House as soon as received by this Ministry.

Babur's Mughal Garden

*841. **SHRI MUKHTIAR SINGH MALIK:**

SHRI G. M. BANATWALLA:

Will the Minister of **EDUCATION, SOCIAL WELFARE AND CULTURE** be pleased to state:

(a) whether Government are aware of the statement of Senator Moynihan's wife about Babur's Mughal Garden;

(b) if so, what are the facts; and

(c) the steps taken or proposed to be taken to save the monument and improve it for tourists?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes, Sir.

(b) The site of a Mughal garden of Babur has been discovered near Dholpur.